

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 42/82-ALC4/2009 MEETING DATE : 12.01.2010

The Meeting No.42/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 was held on 12.01.2010 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri Shaish Kumar, IA, DIPP
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

Case No. B. 399	M/s Kusuma Pharma
Norms Committee Meeting No. 42/10	File No. 01/82/50/124/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 03/94/040/00072/AM10
Adv. Lic. No. 0310520784 dated 21.05.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

Case No. B. 400	M/s Cadila Healthcare Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/162/581/AM10/DES-III
Meeting Date 12.01.2010	
Adv. Lic. No. 0810057522 dated 22.06.2006	
Adv. Lic. No. 0810064986 dated 22.05.2007	
Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B. 401	M/s Best Value Chem P. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/50/1721/AM09/DES-III
Meeting Date 12.01.2010	RAF No. 34/24/040/00225/AM09
Adv. Lic. No. 3410023689 dated 13.03.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

Case No. B. 402	M/s Hetero Drugs Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/162/171/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 09/24/040/00465/AM09
Adv. Lic. No. 0910037494 dated 25.03.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B. 403	M/s Hetero Labs Ltd.
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Norms Committee Meeting No. 42/10	File No. 01/82/162/00096/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 09/24/040/00014/AM10
Adv. Lic. No. 0910037740 dated 23.04.2009	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to amend the description of import item No.1 to read as “Butanoic Acid 2,2-Dimethyl-1,2,3,7,8,8A-Hexahydro-3,7-Dimethyl-8-(2-(Tetrahydro-4-Hydroxy-6-Oxo-2H-Pyran-2yl) Ethyl)-1-Naphthalenyl Ester” without any other change in the decision taken in 12/10 meeting held on 16.06.2009. RA concerned may take further necessary action as per above decision of NC.	

Case No. B. 404	M/s Cipla Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/50/419/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 03/94/040/00385/AM10
Adv. Lic. No. 0310532040 dated 04.08.2009	
Committee considered case as per agenda and in consultation with technical authority present in meeting decided to amend the description of export product No.2 and 3 to read as “GCS Max Powder” without any other change in the decision taken in 20/82 meeting held on 11.08.2009. RA concerned may take further necessary action as per above decision of NC.	

Case No. B. 405	M/s Madaus Pharma P. Ltd.			
Norms Committee Meeting No. 42/10	File No. 01/82/50/1031/AM09/DES-III			
Meeting Date 12.01.2010	RAF No. 17/24/040/00070/AM09			
Adv. Lic. No. 1710002175 dated 19.09.2008				
Committee considered case as per agenda and in light of earlier decision taken in 15/06 meeting held on 20.07.2005 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Agiocur	1 Kg.	1.	Iron Oxide Red E-172	0.0008 kg
		2.	Iron Oxide Yellow E 172	0.008 kg
		3.	Titanium Dioxide	0.0011 kg
		4.	Caraway Oil Dab Type III	0.00057 kg
		5.	Sage Oil type 90745 Dacl	0.00057 kg
		6.	Peppermint Oil	0.0011 kg
		7.	ACACIA	0.0156 kg
		8.	Hard Paraffin	0.00125 kg
		9.	Liquid Paraffin	0.0027 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No. B. 406	M/s Benzo Chem Industries P. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/50/499/AM10/DES-III

Meeting Date 12.01.2010	RAF No. 03/95/040/00166/AM10
Adv. Lic. No. 0310533439 dated 12.08.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

Case No. B. 407	M/s Kubo Combustion Efficiency Chemicals P. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/50/00024/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 03/94/040/00017/AM10
Adv. Lic. No. 0310515828 dated 16.04.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

Case No. B. 408	M/s Watson Pharma P. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/83/50/752/AM04/DES-III
Meeting Date 12.01.2010	RAF No. 03/24/040/01025/AM04
Adv. Lic. No. 0310221706 dated 29.08.2003	
Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.	

Case No. B. 409	M/s Uma Organics Ltd.
Norms Committee Meeting No. 42/10	File No. 01/83/162/01094/AM08/DES-III
Meeting Date 12.01.2010	RAF No. 09/24/040/00206/AM08
Adv. Lic. No. 0910031379 dated 03.09.2007	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

Case No. B. 410	M/s Orchem Inds. Pvt. Ltd.			
Norms Committee Meeting No. 42/10	File No. 01/83/162/512/AM06/DES-III			
Meeting Date 12.01.2010	RAF No. 09/24/040/00345/AM06			
Adv. Lic. No. 0910024815 dated 07.12.2005				
Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/45/2006/Ch.II dated 31.08.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
N-Hydroxy Methyl Benzamide	1 Kg.	1.	Benzamide	0.990 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No. B. 411	M/s Nestor Pharmaceuticals Ltd.
Norms Committee Meeting No. 42/10	File No. 01/83/050/00496/AM05/DES-III
Meeting Date 12.01.2010	RAF No. 05/24/040/00126/AM05
Adv. Lic. No. 0510128517 dated 10.06.2004	
Committee considered the case as per agenda and heard Shri P.K. Mitra, Vice President (Pharma) who appeared for personal hearing. He explained that they have completed 99.41% quantity wise export obligation and 90.71% in terms of Value against imports only to the extent of 42.712% against the subject Advance Licence. He	

submitted that in the absence of norms fixation, EODC has not been issued and as a result of this Customs, Chennai, has held their consignment of import putting them to heavy financial constraints on account of demurrage etc. and losing on production.

Committee after detailed deliberations and in consultation with the representative of technical authority present in the meeting decided to fix ad-hoc norms based on SION already published for Bulk Drugs & Formulations separately in respect of advance licence No. 0510128517 dated 10-06.2004 as under (for regularisation purpose):-

Net weight of Ampicillin (Anhydrous) BP required for 1,00,00,000 Capsules of Ampicillin (Anhydrous) BP

$$1,00,00,000 \times 250 \text{ mg} = \frac{2500000000}{1000000} = 2500 \text{ Kgs}$$

Importable quantity of Ampicillin (Anhydrous) BP required as per SION at A-412

$$2500 \times 1.02 = 2550 \text{ Kgs.}$$

A Items Allowed for Import

<u>Items Allowed for Import</u>			<u>Total quantity allowed</u>	
-				
Sl.No.	Import Item Name.	Qty as per SION A-60	UOM	Total Quantity allowed
1	PENICILLIN G POTASSIUM FIRST CRYSTALS	2.088	BOU	5324.40
2	D (-) ALPHA PHENYL GLYCINE BASE	0.500	K.G	1275.00
3	ETHYL ACETO ACETATE	0.45	K.G	1147.50
4	TRIETHYLAMINE	0.0239	K.G	60.945
5	METHYLENE CHLORIDE	1.50	K.G	3825.00
6	ISOPROPYL ALCOHOL	1.21	K.G	3085.50
7	PIVALOYL CHLORIDE	0.42	K.G	1071.00

B

As per SION at A-147 Cloxacillin Sodium @ 277.95 gms. is required for 1000 Capsules of Cloxacillin Capsules - 250 mg. (each capsule contains Cloxacillin Sodium equivalent to 250 mg. of Cloxacillin).

Total quantity of import of cloxacillin sodium for 100,00,000 No. of Cloxacillin Capsuls.

$$\frac{27795}{100} \times \frac{100,00,000}{1000 \times 1000} = 2779.5 \text{ Kgs}$$

The quantity of import allowed for manufacture of 2779.5 Kgs. Cloxacillin sodium (from Pen-G route) is as under (SION at S. No. A-152):-

S.No.	Item of import	UOM	Quantity as per SION A-	Total Qty.
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		-	<u>152</u>	-
i.	PENICILLIN G POTASSIUM FIRST CRYSTALS	BOU	1.43	3974.685
ii).	METHYLENE CHLORIDE	Kg	0.407	1131.256
iii)	METHYL Acetoacetate	KG	0.410	1139.595
iv).	METHYLENE CHLORIDE	Kg	0.620	1723.29
v)	GELATIN CAPSULES EMPTY	As per packing policy	-	-

The total quantity of inputs allowed against the advance licence is as under:-

S. NO.	Export Product	Total Qty.	Items of import	Total Qty.allowed
1.	Ampicillin and Cloxacillin Capsules (From Pen G Route) each capsule containing: Ampicillin BP 250 mg. Cloxacillin Sodium BP equivalent to Cloxacillin 250 mg.	100,00,000 Capsules	(i)PENICILLIN G POTASSIUM FIRST CRYSTALS	9299.085 BOU
			ii) D (-) ALPHA PHENYL GLYCINE BASE	1275.00 Kgs
			iii) ETHYL ACETO ACETATE	1147.50 Kgs.
			iv) TRIETHYLAMINE	60.945 Kgs
			v) METHYLENE CHLORIDE	6679.546 Kgs
			vi) ISOPROPYL ALCOHOL	3085.50 Kgs
			vii) PIVALOYL CHLORIDE	1071.00 Kgs
			viii) METHYL Acetoacetate	1139.595 Kgs
			IX) Empty Gelatin Capsules	As per packing Policy

The committee also decided to send instructions to Commissioner of Customs (Exports) Shri Naresh Penumaka (No. 044 25267778) stating that prima facie firm has fulfilled export obligation and ad-hoc norms for the export product against advance licence No. 0510128517 dated 10.06.2004 have also been fixed for issuance of EODC and they should not take any adverse action against the firm in respect of the said advance licence for a period of one month.

RA concerned may take necessary action as per the above decision of NC.

Case No. B. 412	M/s Ratnagiri Chemicals Pvt. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/83/50/849/AM07/DES-III
Meeting Date 12.01.2010	RAF No. 03/95/040/00953/AM07
Adv. Lic. No. 0310406357 dated 02.11.2006	
Committee considered case as per agenda and in consultation of technical authorities present in meeting decided to amend the description of export product to read as “Veratrol (1,2 Dimethoxy Benzene)” without any other change in the decision taken in 38/83 meeting held on 03.01.2007.	
RA concerned may take further necessary action as per above decision of NC.	

Case No. A. 192	M/s Prachi Pharmaceuticals Pvt. Ltd.			
Norms Committee Meeting No. 42/10	File No. 01/82/162/ 1008 /AM10/DES-III			
Meeting Date 12.01.2010	RAF No. 03/95/040/00404/AM07			
Adv. Lic. No. 0310390437 dated 28.07.2006				
Committee considered case as per agenda and in light of written comments earlier forwarded by Department of Pharmaceuticals vide their U.O. No.35011/151/2004-PI-III dated 06.01.2005, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Povidone Iodine 20%	1 kg	1.	Polyvinyl Pyrrolidone	0.18 kg
		2.	Iodine Crystals	0.024 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No. A. 193	M/s Hetero Labs. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/162/00172/AM10/DES-III
Meeting Date 12.01.2010	RAF No. 09/24/040/00446/AM09
Adv. Lic. No. 0910037246 dated 02.03.2009	
Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.	

Case No. C-29	M/s Encee Aromatics Pvt. Ltd.
Norms Committee Meeting No. 42/10	File No. 01/82/162/00020/AM10/DES-III
Meeting Date 12.01.2010	
Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.	

1	Case No.:501/24/87-ALC1/2007	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/87/050/00777/AM07/	RLA File :09/24/040/00333/AM07/	Lic.No/Date:0910028408 29.11.2006	
	Decision :Withdrawn as the case has already been approved by NC in its25/82 meeting held on 15.09.2009.			

2	Case No.:1/21/82-ALC4/2007	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00003/AM08/	RLA File :03/94/040/00819/AM07/	Lic.No/Date:0310416576 18.01.2007	Defer Date:09.02.2010
	Decision :Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

3	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Ministry of FPI.			

4	Case No.:52/42/82-ALC4/2007	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00388/AM08/	RLA File :07/24/040/00005/AM08/	Lic.No/Date:0710051374 23.04.2007	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

5	Case No.:19/23/83-ALC1/2007	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/00655/AM08/	RLA File :07/24/040/00234/AM08/	Lic.No/Date:0710052301 04.07.2007	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

6	Case No.:7/25/83-ALC1/2007	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/01032/AM08/	RLA File :09/24/040/00231/AM08/	Lic.No/Date:0910031314 29.08.2007	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

7	Case No.:35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for reply from RA.			

8	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	
	Decision :Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

9	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

10	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Ministry of E&F.			

11	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988 01.04.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

12	Case No.:43/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/00413/AM09/	RLA File :03/94/040/00065/AM09/	Lic.No/Date:0310471590 19.05.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

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13	Case No.:47/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/00417/AM09/	RLA File :03/94/040/00064/AM09/	Lic.No/Date:0310471586 19.05.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

14	Case No.:2/11/85-ALC3/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/85/050/00086/AM09/	RLA File :09/24/040/00079/AM09/	Lic.No/Date:0910034354 19.06.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

15	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

16	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

17	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

18	Case No.:16/18/82-ALC4/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00769/AM09/	RLA File :03/95/040/00355/AM09/	Lic.No/Date:0310479455 21.07.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 28/82 meeting held on 06.10.2009.			

19	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC	Meet No/Date:42/82-ALC4/2009	Status:Case
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		PRODUCTS LTD	12.01.2010	Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

20	Case No.:20/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00883/AM09/	RLA File :08/24/040/00070/AM09/	Lic.No/Date:0810073981 14.08.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

21	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

22	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

23	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

24	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

25	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved

	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

26	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

27	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

28	Case No.:32/29/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01114/AM09/	RLA File :34/24/040/00115/AM09/	Lic.No/Date:3410022467 06.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

29	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

30	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Ministry of E&F.			

31	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762	Defer

			17.10.2008	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
32	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
33	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			
34	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
35	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Transferred to Different Section
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	
	Decision :Withdrawn as the case has already been transferred to NC-VII.			
36	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			
37	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	

Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.

38	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

39	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 meeting held on 15.12.2009.			

40	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 30/82 meeting held on 20.10.2009.			

41	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

42	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

43	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

44	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Rejected
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011 12.11.2008	
	Decision : Withdrawn as the case has already been rejected by NC in its 26/82 meeting held on 22.09.2009.			

45	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

46	Case No.:17/36/82-ALC4/2008	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01303/AM09/	RLA File :08/24/040/00170/AM09/	Lic.No/Date:0810076097 20.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

47	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

48	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

49	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

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50	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

51	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

52	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

53	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

54	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

55	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

56	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009	Status:Case
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			12.01.2010	Approved
	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

57	Case No.:8/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01427/AM09/	RLA File :03/94/040/00873/AM09/	Lic.No/Date:0310498344 17.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

58	Case No.:2/41/82-ALC4/2008	Party Name:BALAJI AMINES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01442/AM09/	RLA File :31/24/040/00244/AM09/	Lic.No/Date:3110036556 19.12.2008	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

59	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

60	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

61	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

62	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved

HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	
Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

63	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

64	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

65	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

66	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

67	Case No.:9/43/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved	
	HQ File :01/82/050/01518/AM09/	RLA File :03/95/040/00829/AM09/	Lic.No/Date:0310501586 06.01.2009		
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Ministry of Food Processing Industries vide their O.M. No.MFPI/32/DES/2009 dated 30.12.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Soya Lecithin Powder	1 MT.	1.	Soya Liquid Lecithin	1.20 MT
			2.	Acetone	6.9 Ltr.

Soya Lecithin Granules	1 MT	3.	Hydrogen Peroxide	0.002 MT
		4.	Printing Bags	As per packing policy
		1.	Soya Liquid Lecithin	1.20 MT
		2.	Acetone	6.9 Ltr.
		3.	Hydrogen Peroxide	0.002 MT
		4.	Printing Bags	As per packing policy
RA concerned may take further necessary action as per above decision of NC.				

68	Case No.:13/43/82-ALC4/2008	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01522/AM09/	RLA File :31/24/040/00273/AM09/	Lic.No/Date:3110036930 07.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

69	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

70	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

71	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

72	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

73	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

74	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

75	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

76	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

77	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

78	Case No.:1/45/82-ALC4/2008	Party Name:ANUH PHARMA LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01565/AM09/	RLA File :03/94/040/00888/AM09/	Lic.No/Date:0310503352 21.01.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

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79	Case No.:55/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00329/AM10/	RLA File :03/94/040/00949/AM09/	Lic.No/Date:0310503316 21.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

80	Case No.:10/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01574/AM09/	RLA File :09/24/040/00363/AM09/	Lic.No/Date:0910036805 22.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

81	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

82	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

83	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

84	Case No.:13/45/82-ALC4/2008	Party Name:MERCK LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01577/AM09/	RLA File :03/95/040/00866/AM09/	Lic.No/Date:0310503731 23.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

85	Case No.:6/46/82-ALC4/2008	Party Name:PIONEER LABORATORIES PVT.	Meet No/Date:42/82-ALC4/2009	Status:Case
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		LTD.,	12.01.2010	Deferred
	HQ File :01/82/050/01588/AM09/	RLA File :11/24/040/00069/AM09/	Lic.No/Date:1110019460 23.01.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

86	Case No.:17/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01581/AM09/	RLA File :09/24/040/00332/AM09/	Lic.No/Date:0910036834 27.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

87	Case No.:18/45/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01582/AM09/	RLA File :09/24/040/00368/AM09/	Lic.No/Date:0910036835 27.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

88	Case No.:1/46/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01583/AM09/	RLA File :03/94/040/00969/AM09/	Lic.No/Date:0310504110 28.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 41/82 meeting held on 05.01.2010.			

89	Case No.:3/46/82-ALC4/2008	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01585/AM09/	RLA File :08/24/040/00210/AM09/	Lic.No/Date:0810077671 28.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

90	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

91	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred

	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

92	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DIPP.			

93	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

94	Case No.:20/46/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01602/AM09/	RLA File :09/24/040/00400/AM09/	Lic.No/Date:0910036934 30.01.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

95	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

96	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

97	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968	Defer Date:02.02.2010

			05.02.2009	
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department Of Pharmaceuticals.			
98	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
99	Case No.:12/48/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01617/AM09/	RLA File :09/24/040/00382/AM09/	Lic.No/Date:0910036970 05.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			
100	Case No.:25/48/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Transferred to Different Section
	HQ File :01/82/050/01630/AM09/	RLA File :05/24/040/00678/AM09/	Lic.No/Date:0510235994 06.02.2009	
	Decision :Case has already been transferred to DES-VII.			
101	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
102	Case No.:21/48/82-ALC4/2008	Party Name:CENTURY PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01626/AM09/	RLA File :34/24/040/00153/AM09/	Lic.No/Date:3410023427 09.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			
103	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:09.02.2010

Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.

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Case No.:30/48/82-ALC4/2008	Party Name:PERFECT BIOTECH	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved	
HQ File :01/82/050/01635/AM09/	RLA File :03/95/040/00881/AM09/	Lic.No/Date:0310506216 09.02.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Ministry of Food Processing Industries vide their O.M. No.MFPI/32/DES/2009 dated 30.12.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Soya Lecithin Powder	1 MT.	1.	Soya Liquid Lecithin	1.20 MT
		2.	Acetone	6.9 Ltr.
		3.	Hydrogen Peroxide	0.002 MT
		4.	Printing Bags	As per packing policy
RA concerned may take further necessary action as per above decision of NC.				

105	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

106	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

107	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

108	Case No.:3/49/82-ALC4/2008		Party Name:MEGA FINE PHARMA PVT.LTD.,		Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/		RLA File :03/95/040/00929/AM09/		Lic.No/Date:0310506992	Defer

			12.02.2009	Date:02.02.2010
Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.				

109	Case No.:10/49/82-ALC4/2008	Party Name:EMSONS ORGANICS PVT.LTD;	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01652/AM09/	RLA File :22/24/040/00067/AM09/	Lic.No/Date:2210008652 13.02.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

110	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

111	Case No.:23/48/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved	
	HQ File :01/83/050/01292/AM09/	RLA File :03/95/040/00317/AM09/	Lic.No/Date:0310507250 16.02.2009		
	Decision : Committee considered case as per agenda and in light of written comments earlier forwarded by Department of Pharmaceuticals vide their U.O. No.35011/151/2004-PI-III dated 06.01.2005, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	Povidone Iodine 20%	1 kg	1.	Polyvinyl Pyrrolidone	0.18 kg
		2.	Iodine Crystals	0.024 kg	
RA concerned may take further necessary action as per above decision of NC.					

112	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

113	Case No.:25/49/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01667/AM09/	RLA File :04/24/040/00251/AM09/	Lic.No/Date:0410102460 18.02.2009	Defer Date:09.02.2010

Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.

114	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

115	Case No.:13/50/82-ALC4/2008	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01680/AM09/	RLA File :04/24/040/00105/AM09/	Lic.No/Date:0410102480 20.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

116	Case No.:7/49/83-ALC1/2008	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/83/050/01323/AM09/	RLA File :03/95/040/00723/AM09/	Lic.No/Date:0310508539 20.02.2009	
	Decision : Committee considered case as per agenda and in light of written comments earlier forwarded by Department of Pharmaceuticals vide their U.O. No.35011/151/2004-PI-III dated 06.01.2005, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			
	Export product	Exp. Qty.	Sl.No.	Import items
	Povidone Iodine 20%	1 kg	1.	Polyvinyl Pyrrolidone
			2.	Iodine Crystals
	RA concerned may take further necessary action as per above decision of NC.			

117	Case No.:18/50/82-ALC4/2008	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01685/AM09/	RLA File :03/95/040/00868/AM09/	Lic.No/Date:0310508672 23.02.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

118	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

119	Case No.:4/51/82-ALC4/2008	Party Name:MERIT HEALTHCARE PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01690/AM09/	RLA File :03/95/040/00909/AM09/	Lic.No/Date:0310509173 25.02.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

120	Case No.:12/51/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01698/AM09/	RLA File :07/24/040/00632/AM09/	Lic.No/Date:0710063294 26.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

121	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

122	Case No.:8/51/82-ALC4/2008	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/01694/AM09/	RLA File :09/24/040/00430/AM09/	Lic.No/Date:0910037213 26.02.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

123	Case No.:17/1/83-ALC1/2009	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/83/050/01355/AM09/	RLA File :03/95/040/00906/AM09/	Lic.No/Date:0310510030 03.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

124	Case No.:28/1/82-ALC4/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01748/AM09/	RLA File :03/95/040/00963/AM09/	Lic.No/Date:0310510096 03.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

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125	Case No.:58/18/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00332/AM10/	RLA File :09/24/040/00431/AM09/	Lic.No/Date:0910037268 03.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

126	Case No.:14/54/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01716/AM09/	RLA File :22/24/040/00071/AM09/	Lic.No/Date:2210008712 11.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

127	Case No.:19/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00189/AM10/	RLA File :09/24/040/00447/AM09/	Lic.No/Date:0910037377 16.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

128	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508 16.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

129	Case No.:4/1/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01724/AM09/	RLA File :31/24/040/00331/AM09/	Lic.No/Date:3110037695 16.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

130	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

131	Case No.:13/54/82-ALC4/2008	Party Name:JUBILANT ORGANOSYS LTD	Meet No/Date:42/82-ALC4/2009	Status:Case Deferred
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		(FORMERLY VAM ORGANIC CHEM	12.01.2010	
	HQ File :01/82/050/01715/AM09/	RLA File :05/24/040/00744/AM09/	Lic.No/Date:0510238238 18.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

132	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

133	Case No.:65/18/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00339/AM10/	RLA File :09/24/040/00433/AM09/	Lic.No/Date:0910037452 19.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

134	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

135	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

136	Case No.:49/1/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01769/AM09/	RLA File :03/95/040/01002/AM09/	Lic.No/Date:0310513238 25.03.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

137	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
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	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

138	Case No.:62/18/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00336/AM10/	RLA File :09/24/040/00469/AM09/	Lic.No/Date:0910037549 26.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

139	Case No.:63/18/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00337/AM10/	RLA File :09/24/040/00470/AM09/	Lic.No/Date:0910037550 26.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

140	Case No.:72/18/82-ALC4/2009	Party Name:WEXFORD LABORATORIES P LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00346/AM10/	RLA File :07/24/040/00679/AM09/	Lic.No/Date:0710063868 26.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

141	Case No.:54/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/01774/AM09/	RLA File :09/24/040/00460/AM09/	Lic.No/Date:0910037582 31.03.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

142	Case No.:1/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00001/AM10/	RLA File :05/24/040/00762/AM09/	Lic.No/Date:0510239347 01.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

143	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349	Defer

			01.04.2009	Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
144	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
145	Case No.:67/18/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00341/AM10/	RLA File :03/95/040/01043/AM09/	Lic.No/Date:0310514060 01.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
146	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
147	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
148	Case No.:2/3/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00014/AM10/	RLA File :03/94/040/01020/AM09/	Lic.No/Date:0310514556 03.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
149	Case No.:12/22/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00469/AM10/	RLA File :04/24/040/00308/AM09/	Lic.No/Date:0410103806 09.04.2009	Defer Date:09.02.2010

Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.

150	Case No.:22/14/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00192/AM10/	RLA File :08/24/040/00007/AM10/	Lic.No/Date:0810079232 09.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

151	Case No.:44/18/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00318/AM10/	RLA File :09/24/040/00477/AM09/	Lic.No/Date:0910037637 09.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

152	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022 09.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

153	Case No.:8/3/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00020/AM10/	RLA File :03/94/040/01060/AM09/	Lic.No/Date:0310515161 09.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

154	Case No.:1/14/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00171/AM10/	RLA File :03/95/040/01025/AM09/	Lic.No/Date:0310515322 13.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DC(MSME).			

155	Case No.:66/18/82-ALC4/2009	Party Name:CORVINE CHEMICALS & PHARMACEUTICALS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00340/AM10/	RLA File :07/24/040/00009/AM10/	Lic.No/Date:0710064113 13.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

156	Case No.:2/4/82-ALC4/2009	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00023/AM10/	RLA File :52/24/040/00032/AM09/	Lic.No/Date:5210026130 15.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

157	Case No.:21/18/82-ALC4/2009	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00295/AM10/	RLA File :03/94/040/01082/AM09/	Lic.No/Date:0310515875 16.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

158	Case No.:69/18/82-ALC4/2009	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00343/AM10/	RLA File :22/24/040/00001/AM10/	Lic.No/Date:2210008835 16.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

159	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

160	Case No.:7/4/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00028/AM10/	RLA File :03/95/040/01040/AM09/	Lic.No/Date:0310516112 17.04.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 26/82 meeting held on 22.09.2009.			

161	Case No.:33/14/82-ALC4/2009	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00203/AM10/	RLA File :07/24/040/00003/AM10/	Lic.No/Date:0710064266 20.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

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162	Case No.:34/14/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00204/AM10/	RLA File :07/24/040/00007/AM10/	Lic.No/Date:0710064267 20.04.2009	Defer Date:09.02.2010
	Decision :Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

163	Case No.:9/14/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00179/AM10/	RLA File :09/24/040/00466/AM09/	Lic.No/Date:0910037701 20.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

164	Case No.:1/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00034/AM10/	RLA File :09/24/040/00005/AM10/	Lic.No/Date:0910037716 22.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

165	Case No.:13/18/82-ALC4/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00287/AM10/	RLA File :31/24/040/00008/AM10/	Lic.No/Date:3110038195 22.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

166	Case No.:4/5/82-ALC4/2009	Party Name:ALEMBIC LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00037/AM10/	RLA File :34/24/040/00242/AM09/	Lic.No/Date:3410024018 22.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Deptt. Of Pharmaceuticals.			

167	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

168	Case No.:6/5/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS	Meet No/Date:42/82-ALC4/2009	Status:Case
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		PVT LTD	12.01.2010	Approved
	HQ File :01/82/050/00039/AM10/	RLA File :34/24/040/00007/AM10/	Lic.No/Date:3410024025 22.04.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

169	Case No.:7/5/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00040/AM10/	RLA File :09/24/040/00474/AM09/	Lic.No/Date:0910037731 23.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

170	Case No.:78/18/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00352/AM10/	RLA File :09/24/040/00013/AM10/	Lic.No/Date:0910037741 23.04.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 41/82 meeting held on 05.01.2010.			

171	Case No.:10/14/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved															
	HQ File :01/82/050/00180/AM10/	RLA File :03/95/040/00038/AM10/	Lic.No/Date:0310516853 24.04.2009																
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their O.M. No.46011/57/2009-PC.II dated 30.11.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																		
	<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Paraxylene</td><td>1 MT</td><td>1.</td><td>Reformat</td><td>1.376 MT</td></tr> <tr> <td></td><td></td><td>2.</td><td>Relevant Catalyst and Chemicals used in the manufacture of Paraxylene</td><td>CIF value limited to 0.90% of fob value of exports</td></tr> </tbody> </table>	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Paraxylene	1 MT	1.	Reformat	1.376 MT			2.	Relevant Catalyst and Chemicals used in the manufacture of Paraxylene	CIF value limited to 0.90% of fob value of exports			
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed															
Paraxylene	1 MT	1.	Reformat	1.376 MT															
		2.	Relevant Catalyst and Chemicals used in the manufacture of Paraxylene	CIF value limited to 0.90% of fob value of exports															
	RA concerned may take further necessary action as per above decision of NC.																		

172	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

173	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:09.02.2010
	Decision :Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

174	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

175	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

176	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

177	Case No.:1/6/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00056/AM10/	RLA File :03/95/040/00011/AM10/	Lic.No/Date:0310517490 27.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

178	Case No.:15/18/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00289/AM10/	RLA File :03/94/040/00053/AM10/	Lic.No/Date:0310517558 28.04.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

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179	Case No.:21/14/82-ALC4/2009	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00191/AM10/	RLA File :31/24/040/00019/AM10/	Lic.No/Date:3110038255 28.04.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

180	Case No.:3/6/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00058/AM10/	RLA File :03/95/040/00091/AM09/	Lic.No/Date:0310517620 28.04.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

181	Case No.:4/6/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00059/AM10/	RLA File :07/24/040/00033/AM10/	Lic.No/Date:0710064390 28.04.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

182	Case No.:2/3/85-ALC3/2009	Party Name:S.M. HERBALS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/85/050/00017/AM10/	RLA File :05/24/040/00017/AM10/	Lic.No/Date:0510240516 29.04.2009	Defer Date:09.02.2010
	Decision :Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

183	Case No.:9/6/82-ALC4/2009	Party Name:RASHMI PHARMA PVT LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00064/AM10/	RLA File :09/24/040/00012/AM10/	Lic.No/Date:0910037811 30.04.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

184	Case No.:10/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00284/AM10/	RLA File :03/95/040/00042/AM10/	Lic.No/Date:0310518058 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

185	Case No.:11/18/82-ALC4/2009	Party Name:UNIMAX CHEMICALS PVT	Meet No/Date:42/82-ALC4/2009	Status:Case Deferred
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		LTD.	12.01.2010	
	HQ File :01/82/050/00285/AM10/	RLA File :03/95/040/01027/AM09/	Lic.No/Date:0310517971 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

186	Case No.:11/6/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00066/AM10/	RLA File :03/95/040/00041/AM10/	Lic.No/Date:0310517953 01.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 21/82 meeting held on 18.08.2009.			

187	Case No.:8/18/82-ALC4/2009	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00282/AM10/	RLA File :03/95/040/00940/AM09/	Lic.No/Date:0310518060 01.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

188	Case No.:11/14/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00181/AM10/	RLA File :03/95/040/00212/AM08/	Lic.No/Date:0310518138 04.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

189	Case No.:16/6/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00071/AM10/	RLA File :03/95/040/00020/AM10/	Lic.No/Date:0310518335 04.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

190	Case No.:35/14/82-ALC4/2009	Party Name:R L FINE CHEM	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00205/AM10/	RLA File :07/24/040/00031/AM10/	Lic.No/Date:0710064493 04.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

191	Case No.:1/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
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	HQ File :01/82/050/00072/AM10/	RLA File :05/24/040/00051/AM10/	Lic.No/Date:0510240869 05.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

192	Case No.:2/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00073/AM10/	RLA File :08/24/040/00018/AM10/	Lic.No/Date:0810079753 05.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

193	Case No.:20/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00190/AM10/	RLA File :09/24/040/00044/AM10/	Lic.No/Date:0910037841 05.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

194	Case No.:3/7/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00074/AM10/	RLA File :08/24/040/00022/AM10/	Lic.No/Date:0810079759 05.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

195	Case No.:5/7/82-ALC4/2009	Party Name:INDO AMINES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00076/AM10/	RLA File :03/94/040/00051/AM10/	Lic.No/Date:0310518508 05.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

196	Case No.:8/14/82-ALC4/2009	Party Name:RATNAGIRI CHEMICALS PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00178/AM10/	RLA File :03/95/040/00061/AM10/	Lic.No/Date:0310518497 05.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

197	Case No.:10/7/82-ALC4/2009	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00081/AM10/	RLA File :03/94/040/00439/AM09/	Lic.No/Date:0310518759	

			06.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			
198	Case No.:12/7/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00083/AM10/	RLA File :09/24/040/00037/AM10/	Lic.No/Date:0910037861 06.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
199	Case No.:19/18/82-ALC4/2009	Party Name:THERMAX LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00293/AM10/	RLA File :31/24/040/00022/AM10/	Lic.No/Date:3110038338 06.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			
200	Case No.:7/7/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00078/AM10/	RLA File :05/24/040/00064/AM10/	Lic.No/Date:0510240911 06.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			
201	Case No.:8/7/82-ALC4/2009	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00079/AM10/	RLA File :03/95/040/00025/AM10/	Lic.No/Date:0310518715 06.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DC(MSME).			
202	Case No.:9/7/82-ALC4/2009	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00080/AM10/	RLA File :03/94/040/00453/AM09/	Lic.No/Date:0310518756 06.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			
203	Case No.:13/7/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00084/AM10/	RLA File :03/94/040/01120/AM09/	Lic.No/Date:0310518966 07.05.2009	

Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.

204	Case No.:36/14/82-ALC4/2009	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00206/AM10/	RLA File :07/24/040/00050/AM10/	Lic.No/Date:0710064616 07.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 36/82 meeting held on 01.12.2009.			

205	Case No.:14/7/82-ALC4/2009	Party Name:SEQUEL PHARMACHEM PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00085/AM10/	RLA File :03/95/040/00058/AM10/	Lic.No/Date:0310519005 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

206	Case No.:15/7/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00086/AM10/	RLA File :05/24/040/00032/AM10/	Lic.No/Date:0510241018 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

207	Case No.:16/7/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00087/AM10/	RLA File :05/24/040/00066/AM10/	Lic.No/Date:0510241019 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

208	Case No.:18/7/82-ALC4/2009	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00089/AM10/	RLA File :03/95/040/00031/AM10/	Lic.No/Date:0310519082 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DIPP.			

209	Case No.:19/7/82-ALC4/2009	Party Name:AVENTIS PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00090/AM10/	RLA File :03/94/040/00045/AM10/	Lic.No/Date:0310519084 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

210	Case No.:21/7/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00092/AM10/	RLA File :03/95/040/00044/AM10/	Lic.No/Date:0310519136 08.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

211	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

212	Case No.:6/22/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00463/AM10/	RLA File :22/24/040/00076/AM09/	Lic.No/Date:2210008911 11.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

213	Case No.:12/14/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00182/AM10/	RLA File :08/24/040/00028/AM10/	Lic.No/Date:0810079929 12.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

214	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

215	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

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216	Case No.:13/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00183/AM10/	RLA File :09/24/040/00003/AM10/	Lic.No/Date:0910037902 13.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

217	Case No.:14/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00184/AM10/	RLA File :09/24/040/00026/AM10/	Lic.No/Date:0910037901 13.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

218	Case No.:16/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00186/AM10/	RLA File :09/24/040/00050/AM10/	Lic.No/Date:0910037893 13.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 41/82 meeting held on 05.01.2010.			

219

Case No.:17/14/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved	
HQ File :01/82/050/00187/AM10/	RLA File :09/24/040/00049/AM10/	Lic.No/Date:0910037892 13.05.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/87/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Fluvir Capsules (Oseltamivir Capsules 75 mg) [Oseltamivir Phosphate 100.47 mg/75 mg capsule)	1 No..	1.	Shikime Acid	4.025 kg/kg of Oseltamivir Phosphate
		2.	2,2-Dimethoxy Propane	0.043 kg/kg of Oseltamivir Phosphate
		3.	3-Pentanone	14.239 kg/kg of Oseltamivir Phosphate
		4.	Trifluoromethane Sulfonic Acid	0.204 kg/kg of Oseltamivir Phosphate
		5.	Triethyl Silane	3.00 kg/kg of

				Oseltamivir Phosphate
		6.	Methanol	2.410 kg/kg of Oseltamivir Phosphate
		7.	Methylene Chloride	13.52 kg/kg of Oseltamivir Phosphate
		8.	Tetrahydrofuran	2.77 kg kg/kg of Oseltamivir Phosphate
		9.	Dimethyl formamide	1.57 kg/kg of Oseltamivir Phosphate
RA concerned may take further necessary action as per above decision of NC.				

220	Case No.:18/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00188/AM10/	RLA File :09/24/040/00047/AM10/	Lic.No/Date:0910037891 13.05.2009	Defer Date:09.02.2010
	Decision :Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

221	Case No.:23/14/82-ALC4/2009	Party Name:MANTENA LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00193/AM10/	RLA File :09/24/040/00019/AM10/	Lic.No/Date:0910037904 13.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

222	Case No.:7/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00102/AM10/	RLA File :07/24/040/00053/AM10/	Lic.No/Date:0710064718 13.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

223	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

224	Case No.:16/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00290/AM10/	RLA File :03/94/040/00104/AM10/	Lic.No/Date:0310520417 19.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DIPP.			

225	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

226	Case No.:27/14/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00197/AM10/	RLA File :22/24/040/00009/AM10/	Lic.No/Date:2210008926 19.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

227	Case No.:3/14/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00173/AM10/	RLA File :09/24/040/00052/AM10/	Lic.No/Date:0910037939 19.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

228	Case No.:13/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00470/AM10/	RLA File :03/94/040/00106/AM10/	Lic.No/Date:0310520654 21.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DC(MSME).			

229	Case No.:15/14/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00185/AM10/	RLA File :09/24/040/00039/AM10/	Lic.No/Date:0910037981 21.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

230	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

231	Case No.:35/18/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00309/AM10/	RLA File :03/94/040/00115/AM10/	Lic.No/Date:0310520711 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 0.02.2010 for comments of DIPP.			

232	Case No.:38/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00312/AM10/	RLA File :03/94/040/00101/AM10/	Lic.No/Date:0310520653 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

233	Case No.:4/14/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00174/AM10/	RLA File :09/24/040/00054/AM10/	Lic.No/Date:0910037983 21.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

234	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

235	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DIPP.			

236	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS	Meet No/Date:42/82-ALC4/2009	Status:Case Deferred
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		PVT. LTD.	12.01.2010	
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

237	Case No.:31/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00488/AM10/	RLA File :03/94/040/00064/AM10/	Lic.No/Date:0310520973 22.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DC(MSME).			

238	Case No.:39/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00313/AM10/	RLA File :03/94/040/00076/AM10/	Lic.No/Date:0310520964 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

239	Case No.:40/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00314/AM10/	RLA File :03/94/040/00068/AM10/	Lic.No/Date:0310520972 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

240	Case No.:41/18/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00315/AM10/	RLA File :03/94/040/00073/AM10/	Lic.No/Date:0310520968 22.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

241	Case No.:28/19/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00406/AM10/	RLA File :34/24/040/00027/AM10/	Lic.No/Date:3410024237 25.05.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

242	Case No.:6/10/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
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	HQ File :01/82/050/00130/AM10/	RLA File :05/24/040/00103/AM10/	Lic.No/Date:0510242152 25.05.2009	
	Decision :Committee decided to close the as Advance Authorisation has been issued under para 4.7.1 of HBP.			

243	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

244	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

245	Case No.:23/18/82-ALC4/2009	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00297/AM10/	RLA File :09/24/040/00457/AM09/	Lic.No/Date:0910038018 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

246	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

247	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

248	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318	Defer

			26.05.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			
249	Case No.:24/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00298/AM10/	RLA File :03/94/040/00027/AM10/	Lic.No/Date:0310521503 27.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 37/82 meeting held on 08.12.2009.			
250	Case No.:30/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00304/AM10/	RLA File :03/94/040/00026/AM10/	Lic.No/Date:0310521508 27.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			
251	Case No.:36/18/82-ALC4/2009	Party Name:CHEMILL NUTRACEUTICALS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00310/AM10/	RLA File :03/94/040/00148/AM10/	Lic.No/Date:0310521537 27.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
252	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
253	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
254	Case No.:14/18/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00288/AM10/	RLA File :03/95/040/00084/AM10/	Lic.No/Date:0310521745 28.05.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.

255	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

256	Case No.:34/18/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00308/AM10/	RLA File :03/94/040/00144/AM10/	Lic.No/Date:0310521758 28.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 37/82 meeting held on 08.12.2009.			

257	Case No.:17/18/82-ALC4/2009	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00291/AM10/	RLA File :03/95/040/00124/AM10/	Lic.No/Date:0310522329 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

258	Case No.:37/18/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00311/AM10/	RLA File :09/24/040/00053/AM10/	Lic.No/Date:0910038076 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

259	Case No.:42/18/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00316/AM10/	RLA File :09/24/040/00068/AM10/	Lic.No/Date:0910038079 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

260	Case No.:6/30/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00607/AM10/	RLA File :03/94/040/00143/AM10/	Lic.No/Date:0310522289 02.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

261	Case No.:9/21/82-ALC4/2009	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00436/AM10/	RLA File :09/24/040/00025/AM10/	Lic.No/Date:0910038077 02.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

262	Case No.:32/18/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00306/AM10/	RLA File :09/24/040/00410/AM09/	Lic.No/Date:0910038108 03.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

263	Case No.:45/18/82-ALC4/2009	Party Name:SONIC BIOCHEM EXTRACTIONS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00319/AM10/	RLA File :11/24/040/00006/AM10/	Lic.No/Date:1110020396 03.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

264	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

265	Case No.:14/22/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00471/AM10/	RLA File :03/94/040/00181/AM10/	Lic.No/Date:0310522633 04.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of DC(MSME).			

266	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

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267	Case No.:30/22/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00487/AM10/	RLA File :08/24/040/00035/AM10/	Lic.No/Date:0810080484 05.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

268	Case No.:7/13/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00147/AM10/	RLA File :08/24/040/00034/AM10/	Lic.No/Date:0810080489 05.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

269	Case No.:7/21/82-ALC4/2009	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00434/AM10/	RLA File :09/24/040/00078/AM10/	Lic.No/Date:0910038159 05.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

270	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

271	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

272	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

273	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES	Meet No/Date:42/82-ALC4/2009	Status:Case
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		LTD	12.01.2010	Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231 08.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

274	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

275	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

276	Case No.:6/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00280/AM10/	RLA File :03/94/040/00183/AM10/	Lic.No/Date:0310523267 09.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

277	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

278	Case No.:24/13/82-ALC4/2009	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00164/AM10/	RLA File :09/24/040/00088/AM10/	Lic.No/Date:0910038171 10.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

279	Case No.:25/18/82-ALC4/2009	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
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	HQ File :01/82/050/00299/AM10/	RLA File :03/95/040/00072/AM10/	Lic.No/Date:0310523436 10.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 meeting held on 15.12.2009.			

280	Case No.:18/18/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00292/AM10/	RLA File :08/24/040/00040/AM10/	Lic.No/Date:0810080665 11.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

281	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

282	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DIPP.			

283	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

284	Case No.:31/14/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00201/AM10/	RLA File :09/24/040/00394/AM09/	Lic.No/Date:0910038172 12.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

285	Case No.:38/14/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00208/AM10/	RLA File :03/94/040/00174/AM10/	Lic.No/Date:0310523789	

			12.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			
286	Case No.:39/14/82-ALC4/2009	Party Name:BAYER CROPSOURCE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00209/AM10/	RLA File :03/94/040/00190/AM10/	Lic.No/Date:0310523818 12.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
287	Case No.:26/18/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00300/AM10/	RLA File :03/94/040/00141/AM10/	Lic.No/Date:0310524174 15.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
288	Case No.:42/14/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00212/AM10/	RLA File :03/95/040/00128/AM10/	Lic.No/Date:0310524133 15.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
289	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
290	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246 16.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			
291	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.

292	Case No.:4/21/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00431/AM10/	RLA File :09/24/040/00010/AM10/	Lic.No/Date:0910038243 16.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

293	Case No.:46/14/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00216/AM10/	RLA File :08/24/040/00057/AM10/	Lic.No/Date:0810080767 16.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

294	Case No.:47/14/82-ALC4/2009	Party Name:NEON LABORATORIES LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00217/AM10/	RLA File :03/95/040/00165/AM10/	Lic.No/Date:0310524407 16.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

295	Case No.:29/18/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00303/AM10/	RLA File :08/24/040/00064/AM10/	Lic.No/Date:0810080782 17.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			

296	Case No.:43/18/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00317/AM10/	RLA File :03/94/040/00018/AM10/	Lic.No/Date:0310524605 17.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

297	Case No.:48/14/82-ALC4/2009	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00218/AM10/	RLA File :09/24/040/00077/AM10/	Lic.No/Date:0910038258 17.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

298	Case No.:7/28/82-ALC4/2009	Party Name:HEMMO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00567/AM10/	RLA File :03/94/040/01121/AM09/	Lic.No/Date:0310524602 17.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Bio-technology.			

299	Case No.:15/22/82-ALC4/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00472/AM10/	RLA File :03/94/040/00205/AM10/	Lic.No/Date:0310524679 18.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

300	Case No.:20/18/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00294/AM10/	RLA File :03/94/040/00087/AM10/	Lic.No/Date:0310524765 18.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

301	Case No.:35/13/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00225/AM10/	RLA File :03/94/040/00193/AM10/	Lic.No/Date:0310524761 18.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

302	Case No.:1/15/82-ALC4/2009	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00230/AM10/	RLA File :05/24/040/00122/AM10/	Lic.No/Date:0510244074 19.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

303	Case No.:3/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00232/AM10/	RLA File :03/94/040/00108/AM10/	Lic.No/Date:0310525011 19.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

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304	Case No.:38/13/82-ALC4/2009	Party Name:SYMED LABS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00228/AM10/	RLA File :09/24/040/00071/AM10/	Lic.No/Date:0910038300 19.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

305	Case No.:39/13/82-ALC4/2009	Party Name:WIN-MEDICARE PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00229/AM10/	RLA File :05/24/040/00149/AM10/	Lic.No/Date:0510244052 19.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

306	Case No.:18/22/82-ALC4/2009	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00475/AM10/	RLA File :09/24/040/00083/AM10/	Lic.No/Date:0910038317 22.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

307	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

308	Case No.:71/18/82-ALC4/2009	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00345/AM10/	RLA File :22/24/040/00011/AM10/	Lic.No/Date:2210009016 22.06.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

309	Case No.:10/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00239/AM10/	RLA File :05/24/040/00168/AM10/	Lic.No/Date:0510244334 23.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

310	Case No.:11/15/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009	Status:Case
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			12.01.2010	Deferred
	HQ File :01/82/050/00240/AM10/	RLA File :05/24/040/00169/AM10/	Lic.No/Date:0510244336 23.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

311	Case No.:6/15/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00235/AM10/	RLA File :05/24/040/00165/AM10/	Lic.No/Date:0510244221 23.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

312	Case No.:7/15/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00236/AM10/	RLA File :04/24/040/00059/AM10/	Lic.No/Date:0410105528 23.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

313	Case No.:12/15/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00241/AM10/	RLA File :09/24/040/00105/AM10/	Lic.No/Date:0910038337 24.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

314

Case No.:17/15/82-ALC4/2009	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved																			
HQ File :01/82/050/00246/AM10/	RLA File :31/24/040/00045/AM10/	Lic.No/Date:3110038975 24.06.2009																				
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/268/2009-PI-III dated 24.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																						
<table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td rowspan="4">Fomepizole Inj. 1gm/ml, 1.5 ml Vial</td><td rowspan="4">1 kg</td><td>1.</td><td>Fomepizole</td><td>1.575 mg/vial of 1.5 ml</td></tr><tr><td>2.</td><td>Glass Vials</td><td>As per packing policy</td></tr><tr><td>3.</td><td>Rubber Stopper</td><td>As per packing policy</td></tr><tr><td>4.</td><td>Flip Off Seals</td><td>As per packing policy</td></tr></table>				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	Fomepizole Inj. 1gm/ml, 1.5 ml Vial	1 kg	1.	Fomepizole	1.575 mg/vial of 1.5 ml	2.	Glass Vials	As per packing policy	3.	Rubber Stopper	As per packing policy	4.	Flip Off Seals	As per packing policy
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed																		
Fomepizole Inj. 1gm/ml, 1.5 ml Vial	1 kg	1.	Fomepizole	1.575 mg/vial of 1.5 ml																		
		2.	Glass Vials	As per packing policy																		
		3.	Rubber Stopper	As per packing policy																		
		4.	Flip Off Seals	As per packing policy																		
RA concerned may take further necessary action as per above decision of NC.																						

315	Case No.:18/15/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00247/AM10/	RLA File :05/24/040/00125/AM10/	Lic.No/Date:0510244392 24.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

316	Case No.:47/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00321/AM10/	RLA File :03/94/040/00247/AM10/	Lic.No/Date:0310525575 24.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

317	Case No.:19/22/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00476/AM10/	RLA File :09/24/040/00090/AM10/	Lic.No/Date:0910038361 25.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

318	Case No.:20/15/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00249/AM10/	RLA File :03/94/040/00215/AM10/	Lic.No/Date:0310525912 25.06.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

319	Case No.:31/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00305/AM10/	RLA File :03/94/040/00259/AM10/	Lic.No/Date:0310526171 29.06.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

320	Case No.:33/18/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00307/AM10/	RLA File :03/94/040/00261/AM10/	Lic.No/Date:0310526169 29.06.2009	:
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

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321	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

322	Case No.:1/17/82-ALC4/2009	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00264/AM10/	RLA File :07/24/040/00135/AM10/	Lic.No/Date:0710065750 03.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

323	Case No.:2/17/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00265/AM10/	RLA File :09/24/040/00121/AM10/	Lic.No/Date:0910038452 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

324	Case No.:3/17/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00266/AM10/	RLA File :03/94/040/00279/AM10/	Lic.No/Date:0310527467 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DIPP.			

325	Case No.:4/17/82-ALC4/2009	Party Name:SARAF CHEMICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00267/AM10/	RLA File :03/95/040/00207/AM10/	Lic.No/Date:0310527468 06.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

326	Case No.:5/17/82-ALC4/2009	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00268/AM10/	RLA File :03/95/040/00102/AM10/	Lic.No/Date:0310527449 06.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 37/82 meeting held on 08.12.2009.			

327	Case No.:6/17/82-ALC4/2009	Party Name:CENTAUR	Meet No/Date:42/82-ALC4/2009	Status:Case
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		PHARMACEUTICALS PVT. LTD.,	12.01.2010	Approved
	HQ File :01/82/050/00269/AM10/	RLA File :03/94/040/00272/AM10/	Lic.No/Date:0310527469 06.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 29/82 meeting held on 13.10.2009.			

328	Case No.:7/17/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00270/AM10/	RLA File :07/24/040/00051/AM10/	Lic.No/Date:0710065810 07.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

329	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

330	Case No.:8/17/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00271/AM10/	RLA File :05/24/040/00208/AM10/	Lic.No/Date:0510245316 08.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

331	Case No.:9/17/82-ALC4/2009	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00272/AM10/	RLA File :09/24/040/00101/AM10/	Lic.No/Date:0910038523 09.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

332	Case No.:1/18/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00275/AM10/	RLA File :03/94/040/00281/AM10/	Lic.No/Date:0310528360 10.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			

333	Case No.:10/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred

	HQ File :01/82/050/00273/AM10/	RLA File :05/24/040/00203/AM10/	Lic.No/Date:0510245516 10.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

334	Case No.:11/17/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00274/AM10/	RLA File :05/24/040/00204/AM10/	Lic.No/Date:0510245517 10.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

335	Case No.:2/18/82-ALC4/2009	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00276/AM10/	RLA File :03/94/040/00289/AM10/	Lic.No/Date:0310528381 10.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

336	Case No.:48/18/82-ALC4/2009	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00322/AM10/	RLA File :09/24/040/00118/AM10/	Lic.No/Date:0910038561 13.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

337	Case No.:61/18/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00335/AM10/	RLA File :04/24/040/00057/AM10/	Lic.No/Date:0410106102 14.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

338	Case No.:80/18/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00354/AM10/	RLA File :34/24/040/00064/AM10/	Lic.No/Date:3410024680 15.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

339	Case No.:82/18/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00356/AM10/	RLA File :03/95/040/00079/AM10/	Lic.No/Date:0310529028	Defer

			16.07.2009	Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
340	Case No.:84/18/82-ALC4/2009	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00358/AM10/	RLA File :34/24/040/00048/AM10/	Lic.No/Date:3410024684 16.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			
341	Case No.:87/18/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00361/AM10/	RLA File :05/24/040/00230/AM10/	Lic.No/Date:0510246091 17.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
342	Case No.:89/18/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00363/AM10/	RLA File :05/24/040/00226/AM10/	Lic.No/Date:0510246173 20.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			
343	Case No.:90/18/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00364/AM10/	RLA File :03/95/040/00245/AM10/	Lic.No/Date:0310529608 20.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			
344	Case No.:92/18/82-ALC4/2009	Party Name:WIN-MEDICARE PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00366/AM10/	RLA File :05/24/040/00728/AM09/	Lic.No/Date:0510246191 20.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
345	Case No.:93/18/82-ALC4/2009	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00367/AM10/	RLA File :03/95/040/00996/AM09/	Lic.No/Date:0310529871 21.07.2009	

Decision : Withdrawn as the case has already been approved by NC in its 29/82 meeting held on 13.10.2009.

346	Case No.:94/18/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00368/AM10/	RLA File :07/24/040/00156/AM10/	Lic.No/Date:0710066073 21.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

347	Case No.:95/18/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00369/AM10/	RLA File :03/94/040/00280/AM10/	Lic.No/Date:0310529903 21.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 25/82 meeting held on 15.09.2009.			

348	Case No.:97/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00371/AM10/	RLA File :03/94/040/00310/AM10/	Lic.No/Date:0310530334 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

349	Case No.:98/18/82-ALC4/2009	Party Name:KAJAY REMEDIES PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00372/AM10/	RLA File :03/94/040/00019/AM10/	Lic.No/Date:0310530340 23.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

350	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

351	Case No.:104/18/82-ALC4/2009	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00378/AM10/	RLA File :05/24/040/00759/AM09/	Lic.No/Date:0510246636 27.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

352	Case No.:4/19/82-ALC4/2009	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

353	Case No.:1/20/82-ALC4/2009	Party Name:ATUL LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved									
	HQ File :01/82/050/00412/AM10/	RLA File :08/24/040/00102/AM10/	Lic.No/Date:0810081939 31.07.2009										
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/192/2009-PI-III dated 26.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>N-Carbenzyloxy Carbonyl (CBZ-L-Valine)</td><td>1 Kg.</td><td>1.</td><td>L-Valine</td><td>0.667 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	N-Carbenzyloxy Carbonyl (CBZ-L-Valine)	1 Kg.	1.	L-Valine
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed									
N-Carbenzyloxy Carbonyl (CBZ-L-Valine)	1 Kg.	1.	L-Valine	0.667 kg									

354	Case No.:2/20/82-ALC4/2009	Party Name:GUJARAT ORGANICS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00413/AM10/	RLA File :03/94/040/00364/AM10/	Lic.No/Date:0310531735 31.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 36/82 meeting held on 01.12.2009.			

355	Case No.:3/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00414/AM10/	RLA File :03/94/040/00154/AM10/	Lic.No/Date:0310531742 31.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

356	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

357	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

358	Case No.:4/20/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00415/AM10/	RLA File :03/94/040/00186/AM10/	Lic.No/Date:0310531751 31.07.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

359	Case No.:5/20/82-ALC4/2009	Party Name:MEDREICH LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00416/AM10/	RLA File :07/24/040/00170/AM10/	Lic.No/Date:0710066306 03.08.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

360	Case No.:6/20/82-ALC4/2009	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00417/AM10/	RLA File :03/95/040/00244/AM10/	Lic.No/Date:0310531923 03.08.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 27/82 meeting held on 29.09.2009.			

361	Case No.:10/20/82-ALC4/2009	Party Name:AMBUJA INTERMEDIATES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00421/AM10/	RLA File :03/94/040/00386/AM10/	Lic.No/Date:0310532467 05.08.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

362	Case No.:9/20/82-ALC4/2009	Party Name:VITAL HEALTHCARE PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00420/AM10/	RLA File :03/95/040/01036/AM09/	Lic.No/Date:0310532437 05.08.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

363	Case No.:11/20/82-ALC4/2009	Party Name:NEULAND LABORATORIES	Meet No/Date:42/82-ALC4/2009	Status:Case
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		LTD	12.01.2010	Deferred
	HQ File :01/82/050/00422/AM10/	RLA File :09/24/040/00144/AM10/	Lic.No/Date:0910038818 06.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

364	Case No.:12/20/82-ALC4/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00423/AM10/	RLA File :03/95/040/00241/AM10/	Lic.No/Date:0310532546 06.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

365	Case No.:13/20/82-ALC4/2009	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00424/AM10/	RLA File :03/95/040/00251/AM10/	Lic.No/Date:0310532642 06.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

366	Case No.:15/20/82-ALC4/2009	Party Name:AQUAPHARM CHEMICALS PVT.LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00426/AM10/	RLA File :31/24/040/00068/AM10/	Lic.No/Date:3110039516 06.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

367	Case No.:16/20/82-ALC4/2009	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00427/AM10/	RLA File :05/24/040/00262/AM10/	Lic.No/Date:0510247323 06.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Bio-technology.			

368	Case No.:1/21/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00428/AM10/	RLA File :03/95/040/00263/AM10/	Lic.No/Date:0310532916 07.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

369	Case No.:9/34/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
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	HQ File :01/82/050/00654/AM10/	RLA File :22/24/040/00021/AM10/	Lic.No/Date:2210009180 20.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

370	Case No.:10/34/82-ALC4/2009	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00655/AM10/	RLA File :09/24/040/00150/AM10/	Lic.No/Date:0910039074 27.08.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

371	Case No.:2/26/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00534/AM10/	RLA File :09/24/040/00185/AM10/	Lic.No/Date:0910039258 09.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

372	Case No.:3/26/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00535/AM10/	RLA File :05/24/040/00298/AM10/	Lic.No/Date:0510248980 09.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

373	Case No.:5/26/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00537/AM10/	RLA File :03/94/040/00449/AM10/	Lic.No/Date:0310537058 10.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

374	Case No.:10/26/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00542/AM10/	RLA File :03/95/040/00347/AM10/	Lic.No/Date:0310537240 11.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

375	Case No.:39/34/82-ALC4/2009	Party Name:PERFECT BIOTECH	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00684/AM10/	RLA File :03/95/040/00386/AM10/	Lic.No/Date:0310538367	

17.09.2009

Decision : Committee considered case as per agenda and in light of written comments forwarded by Ministry of Food Processing Industries vide their O.M. No.MFPI/32/DES/2009 dated 30.12.2009, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Soya Lecithin Powder	1 MT.	1.	Soya Liquid Lecithin	1.20 MT
		2.	Acetone	6.9 Ltr.
		3.	Hydrogen Peroxide	0.002 MT
		4.	Printing Bags	As per packing policy
Soya Lecithin Granules	1 MT	1.	Soya Liquid Lecithin	1.20 MT
		2.	Acetone	6.9 Ltr.
		3.	Hydrogen Peroxide	0.002 MT
		4.	Printing Bags	As per packing policy

RA concerned may take further necessary action as per above decision of NC.

376	Case No.:42/34/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00687/AM10/	RLA File :34/24/040/00095/AM10/	Lic.No/Date:3410025105 17.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

377	Case No.:14/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00659/AM10/	RLA File :09/24/040/00235/AM10/	Lic.No/Date:0910039409 25.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

378	Case No.:15/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00660/AM10/	RLA File :09/24/040/00213/AM10/	Lic.No/Date:0910039410 25.09.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

379	Case No.:16/34/82-ALC4/2009	Party Name:APITHECARY PHARMA PVT LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00661/AM10/	RLA File :09/24/040/00237/AM10/	Lic.No/Date:0910039469 05.10.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

380	Case No.:3/30/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00604/AM10/	RLA File :09/24/040/00260/AM10/	Lic.No/Date:0910039512 08.10.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

381	Case No.:10/30/82-ALC4/2009	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00611/AM10/	RLA File :08/24/040/00174/AM10/	Lic.No/Date:0810083512 12.10.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

382	Case No.:1/38/82-ALC4/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00774/AM10/	RLA File :03/95/040/00514/AM10/	Lic.No/Date:0310548001 27.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

383	Case No.:2/38/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00775/AM10/	RLA File :03/95/040/00482/AM10/	Lic.No/Date:0310548046 27.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

384	Case No.:3/38/82-ALC4/2009	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00776/AM10/	RLA File :07/24/040/00323/AM10/	Lic.No/Date:0710068523 30.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

385	Case No.:4/38/82-ALC4/2009	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00777/AM10/	RLA File :03/95/040/00521/AM10/	Lic.No/Date:0310548240 30.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

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386	Case No.:5/38/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00778/AM10/	RLA File :03/95/040/00553/AM10/	Lic.No/Date:0310548279 30.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

387	Case No.:6/38/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00779/AM10/	RLA File :03/95/040/00541/AM10/	Lic.No/Date:0310548289 30.11.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

388	Case No.:10/38/82-ALC4/2009	Party Name:SHIVA PHARMACHEM PVT. LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00783/AM10/	RLA File :34/24/040/00134/AM10/	Lic.No/Date:3410025759 01.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

389	Case No.:11/38/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00784/AM10/	RLA File :03/94/040/00743/AM10/	Lic.No/Date:0310548591 01.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

390	Case No.:7/38/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00780/AM10/	RLA File :05/24/040/00382/AM10/	Lic.No/Date:0510253729 01.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

391	Case No.:8/38/82-ALC4/2009	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00781/AM10/	RLA File :05/24/040/00381/AM10/	Lic.No/Date:0510253730 01.12.2009	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/30/2009-PI-III dated 26.10.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-			

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Inokain Eye Drops 0.4% Solution, 5 ml Vial	1 No.	1.	Benoxinate Hcl	0.021 gm/Vial of 5 ml
RA concerned may take further necessary action as per above decision of NC.				

392	Case No.:12/38/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00785/AM10/	RLA File :03/94/040/00711/AM10/	Lic.No/Date:0310548835 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

393	Case No.:13/38/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00786/AM10/	RLA File :03/94/040/00714/AM10/	Lic.No/Date:0310548841 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

394	Case No.:14/38/82-ALC4/2009	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00787/AM10/	RLA File :05/23/040/00098/AM10/	Lic.No/Date:0510253834 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

395	Case No.:15/38/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00788/AM10/	RLA File :09/24/040/00362/AM10/	Lic.No/Date:0910040144 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

396	Case No.:16/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00789/AM10/	RLA File :09/24/040/00352/AM10/	Lic.No/Date:0910040145 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

397	Case No.:17/38/82-ALC4/2009	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
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	HQ File :01/82/050/00790/AM10/	RLA File :03/95/040/00565/AM10/	Lic.No/Date:0310549028 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

398	Case No.:18/38/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00791/AM10/	RLA File :08/24/040/00203/AM10/	Lic.No/Date:0810084675 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

399	Case No.:20/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00793/AM10/	RLA File :09/24/040/00355/AM10/	Lic.No/Date:0910040146 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

400	Case No.:21/38/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00794/AM10/	RLA File :09/24/040/00367/AM10/	Lic.No/Date:0910040147 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

401	Case No.:22/38/82-ALC4/2009	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00795/AM10/	RLA File :07/24/040/00339/AM10/	Lic.No/Date:0710068661 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

402	Case No.:24/38/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00797/AM10/	RLA File :31/24/040/00169/AM10/	Lic.No/Date:3110040935 03.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

403	Case No.:26/38/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00799/AM10/	RLA File :03/95/040/00561/AM10/	Lic.No/Date:0310549189	

			04.12.2009	
	Decision : Committee decided close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			
404	Case No.:28/38/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00801/AM10/	RLA File :07/24/040/00335/AM10/	Lic.No/Date:0710068685 04.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			
405	Case No.:29/38/82-ALC4/2009	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00802/AM10/	RLA File :05/24/040/00383/AM10/	Lic.No/Date:0510253942 04.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
406	Case No.:30/38/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00803/AM10/	RLA File :05/24/040/00388/AM10/	Lic.No/Date:0510253944 04.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			
407	Case No.:1/42/82-ALC4/2009	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00850/AM10/	RLA File :03/95/040/00517/AM10/	Lic.No/Date:0310552790 29.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			
408	Case No.:2/42/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00851/AM10/	RLA File :09/24/040/00402/AM10/	Lic.No/Date:0910040437 30.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			
409	Case No.:3/42/82-ALC4/2009	Party Name:KLJ PLASTICIZERS LTD,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00852/AM10/	RLA File :05/23/040/00108/AM10/	Lic.No/Date:0510255340 30.12.2009	Defer Date:09.02.2010

Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.

410	Case No.:4/42/82-ALC4/2009	Party Name:AKZO NOBEL CHEMICALS (INDIA) LIMITED.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00853/AM10/	RLA File :31/24/040/00205/AM10/	Lic.No/Date:3110041272 30.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

411	Case No.:5/42/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00854/AM10/	RLA File :03/94/040/00772/AM10/	Lic.No/Date:0310552999 30.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

412	Case No.:6/42/82-ALC4/2009	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00855/AM10/	RLA File :03/94/040/00814/AM10/	Lic.No/Date:0310553002 30.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

413	Case No.:7/42/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00856/AM10/	RLA File :03/95/040/00596/AM10/	Lic.No/Date:0310553098 31.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

414	Case No.:8/42/82-ALC4/2009	Party Name:GEMINI EXPORTS.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00857/AM10/	RLA File :03/94/040/00785/AM10/	Lic.No/Date:0310553150 31.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

415	Case No.:9/42/82-ALC4/2009	Party Name:KOPRAN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00858/AM10/	RLA File :03/94/040/00843/AM10/	Lic.No/Date:0310553154 31.12.2009	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

416	Case No.:10/42/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00859/AM10/	RLA File :09/24/040/00400/AM10/	Lic.No/Date:0910040501 04.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

417	Case No.:11/42/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00860/AM10/	RLA File :03/94/040/00774/AM10/	Lic.No/Date:0310553456 04.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

418	Case No.:12/42/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00861/AM10/	RLA File :03/95/040/00205/AM10/	Lic.No/Date:0310553529 04.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

419	Case No.:13/42/82-ALC4/2009	Party Name:OCEAN PHARMA COAT PVT LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00862/AM10/	RLA File :09/24/040/00347/AM10/	Lic.No/Date:0910040526 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

420	Case No.:14/42/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00863/AM10/	RLA File :03/95/040/00616/AM10/	Lic.No/Date:0310553584 05.01.2010	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

421	Case No.:15/42/82-ALC4/2009	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00864/AM10/	RLA File :03/95/040/00577/AM10/	Lic.No/Date:0310553588 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

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422	Case No.:16/42/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Approved
	HQ File :01/82/050/00865/AM10/	RLA File :03/95/040/00608/AM10/	Lic.No/Date:0310553591 05.01.2010	
	Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

423	Case No.:17/42/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00866/AM10/	RLA File :05/24/040/00432/AM10/	Lic.No/Date:0510255636 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

424	Case No.:18/42/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00867/AM10/	RLA File :05/24/040/00433/AM10/	Lic.No/Date:0510255637 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

425	Case No.:19/42/82-ALC4/2009	Party Name:OLEOFINE ORGANICS (INDIA)PVT.LTD.,	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00868/AM10/	RLA File :03/95/040/00646/AM10/	Lic.No/Date:0310553708 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

426	Case No.:20/42/82-ALC4/2009	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00869/AM10/	RLA File :03/94/040/00848/AM10/	Lic.No/Date:0310553773 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			

427	Case No.:21/42/82-ALC4/2009	Party Name:SHIRDI CHEMICALS PVT. LTD.	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00870/AM10/	RLA File :03/95/040/00661/AM10/	Lic.No/Date:0310553782 05.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

428	Case No.:22/42/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:42/82-ALC4/2009	Status:Case
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			12.01.2010	Deferred
	HQ File :01/82/050/00871/AM10/	RLA File :03/95/040/00619/AM10/	Lic.No/Date:0310553858 06.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

429	Case No.:23/42/82-ALC4/2009	Party Name:N S CHEMICALS	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00872/AM10/	RLA File :03/95/040/00468/AM10/	Lic.No/Date:0310553911 06.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

430	Case No.:24/42/82-ALC4/2009	Party Name:N S CHEMICALS	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00873/AM10/	RLA File :03/95/040/00471/AM10/	Lic.No/Date:0310553920 06.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of C&PC.			

431	Case No.:25/42/82-ALC4/2009	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:42/82-ALC4/2009 12.01.2010	Status:Case Deferred
	HQ File :01/82/050/00874/AM10/	RLA File :09/24/040/00398/AM10/	Lic.No/Date:0910040556 07.01.2010	Defer Date:09.02.2010
	Decision : Committee decided to defer case for 09.02.2010 for comments of Department of Pharmaceuticals.			